



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA

Ref: IRDA/SUR/CIR/MISC/103/07/2018

4th July, 2018

CIRCULAR

To

All Surveyors and prospective applicants,

Re: Payments to IRDAI Bank Accounts.

It is hereby brought to the notice of all concerned, that any remittance made to IRDAI bank accounts shall be made as per the following details and paid to the designated bank accounts only.

| Bank Account No. | Nomenclature of the Account | Nature of payment | Name of bank/ Bank branch/ IFSC |
|------------------|------------------------------|--|---|
| 076202000003000 | IRDA | 1.All the fees related to Surveyors. 2.Any other fees which may be applicable from time to time | Indian Overseas Bank Parliament Street Branch, New Delhi IOBA0000762 |
| 860120110000682 | IRDAI PENALTY RECEIPTS | All Penalties levied by the Authority on all regulated entities | Bank of India Basheer Bagh Branch BKID0008601 |

Further, it is also advised to all concerned, to inform Accounts Department of IRDAI for any remittance made in the above bank accounts, in the format prescribed in Annexure-I, at accounts@irda.gov.in with a copy marked to surveyors@irda.gov.in, on the day of making the remittance.

Any remittance made to the above accounts without the above confirmation mail shall not be taken into account by IRDAI.

This circular is issued with immediate effect.

(Suresh Mathur)
Executive Director



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Annexure-I

Format for providing information to Accounts Department and Surveyors Department:

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|--|--|
| IRDAI Account no. | |
| Name of Entity | |
| Type of Entity | |
| Nature of remittance | |
| Amount (₹) | |
| Year for which the remittance is made | |
| Payee Bank & Branch | |
| Payee account number | |
| Payee account name | |
| Date of Remittance | |
| Mode of Remittance (NEFT/RTGS/IMPS) | |
| UTR/ Reference No. of transaction | |